

Central Administrative Tribunal  
Principal Bench: New Delhi

CP-413/2002 In  
OA-946/2002

New Delhi this the 11th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Mr. V.K. Majotra, Member (A)

A.V. Balachandran,  
Senior AME,  
B.S.F. Air Wing, Palam

-Petitioner

(By Advocate: Mrs. Prasanthi Prasad)

Versus

1. Union of India,  
through its Secretary,  
Mr. Kamal Pandey,  
Ministry of Home Affairs,  
New Delhi.
2. Directorate General,  
Mr. Ajay Raj Sharma,  
Border Security Force,  
Block No.10, 5th Floor,  
CGO Complex, Lodhi Road,  
New Delhi-3.
3. Deputy Inspector General (Personnel),  
Mr. Rabrinath Sharma,  
Department of Border Security Force,  
Block No.10, 5th Floor,  
CGO Complex, Lodhi Road,  
New Delhi-3.

-Respondents

(By Advocate: Shri B.K. Berera)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Contempt Petition-413/2002 is no longer pressed by Mrs. Prasanthi Prasad, learned counsel on instructions of the petitioner. She further submits that the relief prayed for has already been granted by the respondents.

2. Noting the above submissions, C.P. 413/2002 is disposed of as not pressed.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.